

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 430/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Masterplast India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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1	NEELAMBUJ	C.P- RoC Mumbai	<u>Neelambuj</u>
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ORDER

C.P. No. 430/252(3)/NCLT/MB/MAH/2017

1. None representing the Petitioner is present. From the side of the RoC, Mumbai, The Learned ARoC is present and stated that so far the copy of the Petition has not been served upon the RoC, Mumbai.
2. The Petitioner is directed to serve a copy of the Petition to the RoC, Mumbai.
2. Matter adjourned to **15th November, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 17.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)